

**Sixteenth Loksabha**

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Title: Papers laid on the Table of the House by Ministers/Members.

**HON. SPEAKER:** Now, Papers to be laid on the Table.

... (*Interruptions*)

**12 01½ hrs**

*At this stage, Shri Kalyan Banerjee, and some other hon. Members came and stood on the floor near the Table.*

... (*Interruptions*)

**THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRIES (SHRI C.R. CHAUDHARY):** On behalf of Shri Ramvilas Paswan, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under Section 55 of the Aadhaar (targeted Delivery of Financial and other Subsidies, Benefits and Services) Act, 2016:-

- (i) S.O.4998(E) published in Gazette of India dated 27th September, 2018 making certain amendments in Notification No. S.O.371(E) dated 8<sup>th</sup> February, 2017.
- (ii) S.O.6353(E) published in Gazette of India dated 27th December, 2018 making certain amendments in Notification No. S.O.371(E) dated 8<sup>th</sup> February, 2017.

[Placed in Library, See No. LT 10782/16/19]

**12 02 hrs**

*At this stage, Shri Ram Mohan Naidu Kinjarapu and some other hon. Members came and stood on the floor near the Table.*

*... (Interruptions)*

**THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE):** I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (1) Review by the Government of the working of the National Safai Karamcharis Finance and Development Corporation, New Delhi, for the year 2017-2018.
- (2) Annual Report of the National Safai Karamcharis Finance and Development Corporation, New Delhi, for the year 2017-2018, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10783/16/19]

*... (Interruptions)*

**कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री तथा पंचायती राज मंत्रालय में राज्य मंत्री (श्री परषोत्तम रूपाला) :** महोदया, मैं कीटनाशी अधिनियम, 1968 की धारा 36 की उप-धारा (3) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ:-

- (1) कीटनाशी (दूसरा संशोधन) नियम, 2018 जो 13 दिसम्बर, 2018 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 1204(अ) में प्रकाशित हुए थे।

- (2) कीटनाशी (संशोधन) नियम, 2019 जो 4 जनवरी, 2019 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 11(अ) में प्रकाशित हुए थे।
- (3) का.आ. 45(अ) जो 4 जनवरी, 2019 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा उसमें उल्लिखित पदार्थों को कीटनाशी अधिनियम, 1968 की अनुसूची में शामिल किया गया है।

[Placed in Library, See No. LT 10784/16/19]

...(व्यवधान)

संसदीय कार्य मंत्रालय में राज्य मंत्री तथा जल संसाधन, नदी विकास और गंगा संरक्षण मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल) : महोदया, श्री विजय सांपला की ओर से, मैं कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ:-

- (1) राष्ट्रीय अनुसूचित जाति वित्त और विकास निगम, दिल्ली के वर्ष 2017-2018 के कार्यकरण की सरकार द्वारा समीक्षा।
- (2) राष्ट्रीय अनुसूचित जाति वित्त और विकास निगम, दिल्ली का वर्ष 2017-2018 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियाँ।

[Placed in Library, See No. LT 10785/16/19]

...(व्यवधान)

**THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS,  
MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN  
THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA):**

I beg to lay on the Table a copy of the Drugs (Prices Control) Amendment Order, 2019 (Hindi and English versions) published in Notification No. S.O.39(E) in Gazette of India

dated 3rd January, 2019 under sub-section (6) of Section 3 of the Essential Commodities Act, 1955.

[Placed in Library, See No. LT 10786/16/19]

... (*Interruptions*)

**12 02 ½ hrs**

**BUSINESS ADVISORY COMMITTEE**

**61<sup>st</sup> Report**